

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2485
ANSWERED ON 05TH MARCH, 2020

CONVERSION OF SHS TO NHS

†2485. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government proposes to convert all the State Highways (SHs) into National Highways (NHs);
- (b) if so, whether the construction work of Solapur-Omerga NH No. 9 has not been completed till date despite award of work in the year 2014, if so, the details thereof along with the reasons therefor;
- (c) whether non-completion of work on the said NH is leading to increase in number of accidents on this road and if so, the reaction of the Government thereto;
- (d) whether the Government proposes to take any penal action against the responsible concerned agency and operator appointed by National Highways Authority of India; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry keeps on receiving proposals from various State Governments/Union Territories (UTs), etc., for declaration of State roads, including State Highways (SHs), as new National Highways (NHs). The Ministry considers declaration of some State roads, including SHs, as new NHs from time to time based on requirement of connectivity, inter-se priority and availability of funds.

(b) Solapur – Omerga section of NH-9 is part of four laning of Solapur to Maharashtra /Karnataka Border section of NH-9 from Km. 249/000 to Km. 348/800 (100.06 km length) in the state of Maharashtra. Appointed Date of the project was 03.06.2014. The construction period was 30 months, i.e. upto 28.11.2016. Project has been delayed due to Land Acquisition (LA) issues and slow work by Concessionaire. Provisional Completion Certificate has been issued on 23.01.2020 for a length 82.95 km.

(c) Existing Road is in traffic worthy condition on the stretches where four laning works are in progress. As per accident data analysis from the police record, accidents are mostly occurring on the stretches due to over speeding and drunken driving.

(d) and (e) Penalty is being levied on Concessionaire due to delay in completion of four laning work as per provisions of Concession Agreement.
